

Five Year Plan for the development of this industry?

Shrimati Lakshmi Menon: I want notice.

Shri T. K. Chaudhuri: May I know if the Government proposes to take over all the units of the industry that are now functioning at Chavara?

Shrimati Lakshmi Menon: The Chavara thing is already under the Travancore Minerals Ltd.—with both the Governments of Kerala and the Union.

Shri T. K. Chaudhuri: There was one company, I understand, owned by foreigners. Do Government propose to take it over?

Shrimati Lakshmi Menon: There is one company owned by Messrs. Hopkins Williams (Travancore). It will be taken over when the Government thinks it necessary. At present, if it is taken over, it will disturb production.

Shri V. P. Nayar: What will be the employment potential when the scheme for the expansion of the factory has been in full swing?

Shrimati Lakshmi Menon: I want notice.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There is no great employment potential in these factories. There is some, of course.

Shri T. B. Vittal Rao: May I know for how many years the lease for the mine owned by the foreigner is being held?

Shrimati Lakshmi Menon: No information, Sir.

Shri R. Ramanathan Chettiar: May I know whether any compensation has been paid to the mineral companies who were operating before the Travancore Minerals were established and, if so, how much?

Shri Jawaharlal Nehru: About compensation?

Mr. Deputy-Speaker: Notice.

Shri V. P. Nayar: In the same village Chavara, there were 6 factories engaged in recovering these minerals of which 3 have been taken over and brought into the public sector. I want to know why 3 alone have been brought in and when the remaining will be taken over.

Shri Jawaharlal Nehru: It is already answered that we will take them over as and when convenient.

उत्तर प्रदेश के पूर्वी जिलों का विकास

६६२. श्री सरजू पांडे : क्या योजना मंत्री २ सितम्बर, १९५७ के धारांकित प्रश्न संख्या १०६७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के पूर्वी जिलों के विकास के लिये किसी योजना के बारे में वहां की सरकार से इस बीच कोई जानकारी प्राप्त हुई है ;

(ख) यदि हा, तो उसकी रूपरेखा क्या है ; और

(ग) क्या योजना की कोई प्रति सभा-पटल पर रखी जायेगी ?

अब और रोडगार तथा योद्धा मंत्री के सभा-सचिव (बी. ल० ना० मिश्र) : (क) से (ग). अगले वर्ष के लिये उत्तर प्रदेश के पूर्वी जिलों के विकास की अभी तक कोई योजना प्राप्त नहीं हुई। लेकिन सन् १९५८-५९ के लिये राज्य सरकारों की विकास योजनाओं के साथ इनके सीधे ही मिलने की आशा है क्योंकि राज्य सरकारों की विकास योजनाओं पर योजना आयोग के साथ १० तथा ११ जनवरी, १९५८ को विचार-विमर्श होना है।

श्री सरजू पांडे : क्या पूर्वी उत्तर प्रदेश की सराब प्राथिक अवस्था को देखते हुए

केन्द्रीय सरकार किसी योजना पर विचार कर रही है ताकि वहां के लोगों को काम मिल सके ?

श्री ल० ना० मिश्र : जी हां, पूर्वी उत्तर प्रदेश के लिये अनेक योजनाएँ हैं, पंचवर्षीय योजना में भी उसके लिये योजनाएँ बनायी गयी हैं, और वहां के मुख्य मंत्री का पत्र आने पर अभी हाल में उनको नई राशि भी दी गयी है ।

श्री सरजू पांडे : क्या श्री गेंदा सिंह जो कि उत्तर प्रदेश के विधायक हैं प्रधान मंत्री से इस सम्बन्ध में मिले थे, और प्रधान मंत्री ने उत्तर प्रदेश के लिये क्या किसी योजना का सुझाव दिया था ?

उपाध्यक्ष महोदय : यह इनफार्मेशन तो यहां नहीं होनी चाहिये । यह तो बताना मुश्किल है चीफ मिनिस्टर ने क्या कहा था ।

श्री सरजू पांडे : उनकी यहां प्रधान मंत्री से मुलाकात हुई थी ।

श्री ल० ना० मिश्र : मुझे तो यह सूचना नहीं है कि गेंदा सिंह साहब प्रधान मंत्री जी से मिले । यहां से टीम के लोग गये थे, उन से मिले थे और बात हुई थी ।

Shri S. M. Banerjee: May I know whether most of the schemes for the development of eastern districts of Uttar Pradesh depend on the completion of the Rihand Dam and, if so, what steps are being taken to bring this project within the core of the Plan so that they could all be completed?

Shri L. N. Mishra: The Rihand Dam is treated as one of the high priority projects and it has been included under the U.S. Development Fund, and we expect to provide required foreign exchange for it during the year.

श्री सिंहासन सिंह : क्या सरकार ने आफिसरों की एक कमेटी पूर्वी जिलों की

आर्थिक दशा की जांच करने और रिपोर्ट देने के लिये भेजी है और अगर भेजी है, तो कमेटी की रिपोर्ट कब आने की उम्मीद की जाती है ?

श्री ल० ना० मिश्र : अभी तक तो रिपोर्ट तैयार नहीं हुई है, लेकिन वह शीघ्र ही तैयार हो जायेगी ।

श्री विश्वनाथ राय : पूर्वी उत्तर प्रदेश की आर्थिक दशा पर ध्यान रखते हुए क्या कोई आदर्श केन्द्रीय सरकार से देशीय सरकार के पास भेजा गया है कि वह जल्दी से जल्दी कोई योजना शुरू करे, और अगर ऐसा हुआ हो, तो कब तक उस को शुरू करने की बात की जायेगी ?

श्री ल० ना० मिश्र : प्रान्तीय सरकार खुद ही पूर्वी जिलों के लिये बहुत मुत्तैद है । सब नई नई स्कीमों आई हुई हैं और नये रुपये की मांग की गई थी और प्रधान मंत्री के कहने पर नई रकम भी दी गई है ।

श्री विश्वनाथ राय : रकम कितनी है ?

श्री ल० ना० मिश्र : ५.१२ लाख की मांग की गई थी । सड़कों वाली मांग को छोड़ कर सभी मांगों मंजूर हुईं और वह रकम करीब २.१२ लाख होगी ।

Shri Dasappa: May I know whether the attention of the Government has been drawn to chapter X of the Asoka Mehta Enquiry Committee's report, particularly to section 2 relating to Eastern Uttar Pradesh and, if so, what steps have they taken?

Shri L. N. Mishra: I would request the hon. Member to refer this question to the Ministry of Food and Agriculture.

Shri Dasappa: This comes under Planning. Planning comprises the entire economic activity of the Government.

The Deputy Minister of Planning (Shri S. N. Mishra): Our attention

has been drawn to that aspect of the report and that would be taken into account.

A.I.R. Broadcasts

*693. **Shri N. R. Munisamy:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there has been reduction in the transmission hours of broadcasting in the All India Radio stations; and

(b) if so, the amount of savings expected thereby?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir, with effect from 3.11.1957.

(b) It is not possible to state at this stage what the exact amount of saving would be

Shri N. R. Munisamy: May I know how this reduction is to be effected?

Dr. Keskar: That is being done at different stations in a different way, but the instructions have been that the hour should be reduced at a time when it will not affect the general structure of the programme of the station.

Shri B. S. Murthy: May I know whether as a result of this, the Telugu broadcasting at the Madras Station has gone down to 40 per cent of what it was formerly?

Dr. Keskar: I would not be able to say whether Telugu broadcasts have been reduced. I might assure the hon. Member that no discrimination will be done against Telugu programmes.

Shri N. R. Munisamy: May I know whether the design and pattern of the reduction are likely to affect adversely the chances of new artistes, who come into limelight in taking part in radio programmes?

Dr. Keskar: No, Sir. It is obvious that if programmes are reduced even to a slight extent, to that extent a slightly lesser number of artistes

would be called. But I may inform the hon. Member that generally, programmes have been reduced at an hour when it has been doubtful whether the listening quantum is very great, for example, early evening and late morning. At such times, the stations, after long experience, have felt that it is probable that listeners are not so much in number as at other peak hours.

Shri Hem Barua: May I know whether, in view of the reduction in the transmission hours, it is going to effect the employment position so far as the regular staff of the stations are concerned, in anyway?

Dr. Keskar: No, Sir. Not at all.

Shri Achar: Is the reduction made only in some stations or in all the stations and, if so, on what principle has it been done?

Dr. Keskar: It is most of the stations. The following stations are not affected. Simla, Indore-Bhopal, Jammu-Srinagar, Rajkot and Dharwar.

Civilian Employees in Indian Air Force

*695. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether there is a proposal to exclude the civilian employees in Indian Air Force from the purview of labour legislation; and

(b) if so, the reasons therefor?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) No.

(b) Does not arise

Shri S. M. Banerjee: May I know whether it is in the knowledge of the hon. Minister that negotiating machinery and works committees are not functioning in the Air Force establishments and, if so, whether this matter is being discussed with the Defence Ministry?